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WA-1067-2025

IN THE HIGH COURT OF MADHYA PRADESH  
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,  
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 17<sup>th</sup> OF DECEMBER, 2025

WRIT APPEAL No. 1067 of 2025

*JAI MAHAKALI BACHAT SEHKARI SAMITI JATARA DISTRICT  
TIKAMGARH*

*Versus*

*THE STATE OF MADHYA PRADESH AND OTHERS*

.....  
Appearance:

*Shri Sunil Kumar Mishra - Advocate for appellant.*

*Shri Anubhav Jain - Government Advocate for respondent/State.*  
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ORDER

*Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice*

Learned counsel for appellant seeks leave to withdraw the appeal.

The appeal is accordingly dismissed as withdrawn.

(SANJEEV SACHDEVA)  
CHIEF JUSTICE

(VINAY SARAF)  
JUDGE

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